

sion of units in the existing privately-owned power utilities. Permission for captive power units is accorded where the power requirement is substantial and continuous and reliable supply is necessary.

(c) This matter is within the competence of the State Government.

Technical collaboration with the Soviet Union

2140. SHRI ADINARAYANA REDDY Will the Minister of ENERGY be pleased to refer to the answer to Unstarred Question 929 given in the Rajya Sabha on the 25th November, 1985 and state—

(a) whether Government already had some technical collaboration with the Soviet Union, in the field of coal; and

(b) if so, the names of the projects and their locations?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b) Technical co-operation between India and USSR has been in existence even prior to the identification of the 15 projects for long term co-operation upto 2000 A.D. The 15 coal projects referred to in the question 929 replied on 25-11-1985 were identified by the Indo-Soviet Working Group On Coal in the meeting held in Moscow in-October, November, 1985 for continuing long term co-operation.

These 15 projects are as given below :

S. No.	Projects	Coalfields
1	2	3
1	Mukunda opencast Project with washeries	Jharia
2	Kumari Opencast Project	Jharia
3	Sitanala Colliery	Jharia
4	Mahal Underground Project	Jharia
5	Modernisation of Patherdih Washery	Jharia
6	Kapuria Underground Project	Jharia
7	Parbatpur Underground Project	Jharia
8	Integrated Kharkheri Dharmaband Project	Jharia
9	Barmundia Underground Project	Raniganj
10	Dakhin Khanda Underground	Raniganj
11	Sripur Taltore Seam	Raniganj
12	Jhanjra Underground Project	Raniganj
13	Nigahi Opencast Project	Singrauli
14	Mohar Opencast Project	Singrauli
15	Parkashamkhani Mine 1 & 2 (Reconstruction)	Gedavari Valley
<i>Other schemes are as follows :</i>		
1	Directional blasting at Jhingurdah mine	Singrauli
2	Shield Mining at Tipong	Makum

1	2	3
3	Mine Mechanisation in Ravindra Khani	7 Godavari Valley
4	Mine mechanisation in Goleti 1 & 2 Godavari Valley
5	Hydrogeological investigation at Rajmahal Rajmahal
6	Establishment of a coal preparation Engineering Institute at Ranchi	
7	Establishment of mine construction design division within Central Mine Planning & Design Institute at Ranchi.	
8	Underground gasification of coal & Lignite at Shallow depth.	
9	Geological exploration of coal.	
10	Preparation of Master Plan for Godavari Coalfield.	

2141. [Transferred to the 20th December 1985].

Lasses to the Telephone system in Tamil Nadu due to rains.

2142. SHRI M. KALYANASUNDRAM: Will the Minister of COMMUNICATIONS be pleased to refer to 1 he answer to Unstarred Question 1572 answered in the Rajya Sabha on 2nd December, 1985 and state the total value of the losses suffered by Telephone Department due to recent rains and flood in Tamil Nadu circle and the expenditure incurred for repairs and restoration of the telephone system there?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): Total value of losses suffered by Telephone Department due to recent rains and floods in Tamil Nadu Circle is about 1 crore and 10 lakhs and the expenditure incurred for repairs and restoration of telecommunication system there is about Rs 74.81 lakhs, including Madras city.

Soda ash

2143. SHRI SURESH PACHOURI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a group of Soda Ash manufacturers and consumers of Soda Ash met on 31st August, 1985

to look into the demand of the commodity, its distribution as well as projected production and its allocation based on the guidelines drawn up by Government;

(b) whether the Group has submitted its report to Government;

(c) if so, what are the details thereof; and

(d) to what extent Government have accepted the recommendations of the Group?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND RETRO CHEMICALS (SHRI R. K. JAICHANDRA SINGH): (a) to (a) A meeting of the Sub-Committee on Monitoring of supplies of Soda Ash was held on 30.8.1985 to review the implementation of the guidelines on distribution of Soda Ash by the manufacturers to various consumers. These guidelines were issued by Government on 18.7.1985. This Sub-Committee includes representatives of both manufacturers' and consumers besides Government Officials and meets from time to time to review the distribution of Soda Ash.

. Price control on drugs

2144. SHRI SURESH PACHOURI: Will the Minister of INDUSTRY be pleased to state whether the scope of price control on drugs would be enlarged*) so as to cover over 300 bulk drugs and